

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 183/252/HDB/2017
NAME OF THE COMPANY	ITPIL Software Solutions Private Limited
NAME OF THE PETITIONER(S)	ITPIL Software Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. KRISHNA A.	Accountant	K. KRISHNA A. 99742999021. Modhufca@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K. Krishna, Representative of the Learned Counsel.

At the request of the party, post the case on 10.11.2017.


Member (T)

Bm


Member (J)